

(4)

Contd.

- With the main application.
Notices accordingly to the parties.

(M.B. Mujumdar)
Member (J)

(P. Srinivasan)
Member (H)

11-7-88 H.P.No. 301/88

By this Misc. Petition the applicant seeks production of certain documents.

Heard Shri Mahalle, advocate, for the applicant and Shri S.R. Aitre advocate, for the respondents.

We direct the respondents to keep all such documents that are available ready for the perusal of the Tribunal on the next date of hearing. The Tribunal will decide in the course of hearing whether the applicant should be allowed inspection or not. Misc. Petition is disposed of.

The pleadings have been completed in the case and is ready for hearing. It is fixed for hearing on 24.10.1988.

Letter dt 23/9/88 has been read from the Advocate for the applicant for adjournment 24/9

(M.B. MUJUMDAR)
M(J)

(P. SRINIVASAN)
M(A)